

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 43/RP/2022
in
Petition No. 282/GT/2020

- Subject : Petition for review of order dated 14.8.2022 in Petition No. 282/GT/2020 (truing up of tariff for 2014-19 and determination of tariff 2019-24 in respect of Nimoo Bazgo Power Station), under Section 94(1)(f) of the Electricity Act, 2003 read with Regulation 103(1) of the CERC (Conduct of Business), Regulations, 1999.
- Petitioner : NHPC
- Respondents : Power Development Department, Jammu
- Date of Hearing : **31.5.2023**
- Coram : Shri I.S Jha, Member
Shri Arun Goyal, Member
Shri Pravas Kumar Singh, Member
- Parties Present : Shri Ved Jain, Advocate, NHPC
Shri Ankit Gupta, Advocate, NHPC
Shri Ravi Kant Singh, Advocate, NHPC
Shri Mohd. Faruque, NHPC
Shri Piyush Kumar, NHPC
Shri Deepak K. Dey, NHPC

Record of Proceedings

The matter was listed for hearing on 30.5.2023, but could not be taken up due to paucity of time. Accordingly, the petition was listed for hearing today.

2. During the hearing, the learned counsel for the Review Petitioner, made detailed oral submissions, in support of the prayer for rectification of the error in grossing up ROE during the period 2014-19.
3. None appeared for the Respondents, despite notice.
4. At the request of the learned counsel for the Review Petitioner, the Commission permitted the Petitioner to file its written submissions, if any, the respondents are also at liberty to file short written submissions by **30.6.2023**.
5. Subject to the above, the order in the matter was reserved.

By order of the Commission

Sd/-
(B. Sreekumar)
Joint Chief (Law)

